

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2663
ANSWERED ON:10.12.2012
LEVEL OF MONO-OXIDE GAS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the level of mono-oxide gas has reached at a dangerous level in the various parts of the country including Silchar (Assam);
- (b) if so, the steps taken by the Government in this regard;
- (c) whether the Government has proposed to enact a law for making provision of punishment for persons who have burned kachra (garbage)
- (e) in the whole country on the lines of NCT of Delhi; and
- (d) if so, the time by which the said bill will be introduced in the Parliament?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d): Central Pollution Control Board (CPCB) is monitoring Carbon Mono-oxide (CO) at 14 stations under Continuous Ambient Air Quality Monitoring Stations (CAAQMS) programme. The annual average data of CO (8 hourly basis) during 2009-2010 revealed that the concentration was within the specified ambient air quality standard except at few parts of Delhi and Chennai. However it is within the limit during 2011. Presently, no monitoring is being done for mono-oxide gas at Silchar(Assam). Municipal Solid Wastes (Management & Handling) Rules, 2000, and Plastic Wastes (Management & Handling) Rules, 2011, have prohibited burning of garbage.